

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA  
REJUVENATION  
**LOK SABHA**

**UNSTARRED QUESTION NO. 1603**

ANSWERED ON 15.12.2022

**PROJECTS UNDER NRCP**

1603                      SHRI FEROZE VARUN GANDHI

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) whether there are any on-going projects under the National River Conservation Plan (NRCP) and if so, the details thereof;
- (b) the details of the projects that are pending with the Government, along with the details of the number of sanctioned projects;
- (c) whether the Government has any proposal to take steps in order to avoid tender delays, non-availability of land, etc., to complete the sewerage infrastructure projects and if so, the details thereof;
- (d) the details of the total number of sewerage infrastructure projects completed so far; and
- (e) whether the Government has any proposal to extend this programme to include all other major rivers in this scheme along with the Ganga river, which are equally polluted and need rejuvenation and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

**(a) to (e)** Cleaning/rejuvenation of rivers is an ongoing activity. As per the seventh schedule of the Constitution of India (Article 246), 'Water' is a State subject, and it is the responsibility of the States/UTs, local bodies, and industrial units to ensure the required treatment of sewage and industrial effluents in sewage treatment plants (STPs)/effluent treatment plants (ETPs) to the prescribed norms before discharging into rivers and other water bodies, coastal waters or land to prevent and control of pollution therein. For the conservation of rivers, this Ministry has been supplementing the efforts of the States/UTs by providing financial and technical assistance for the abatement of pollution in identified stretches of rivers in the country through the Central Sector Scheme of Namami Gange for the Ganga and its tributaries and the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) for other rivers. Setting up STPs is one of the important components of these programmes.

Proposals for pollution abatement works in towns/cities along polluted river stretches are received from the States/UTs from time to time for consideration under NRCP and sanctioned based on their prioritization, conformity with NRCP guidelines, availability of plan funds, etc.

NRCP has covered polluted stretches on 36 rivers in 80 towns spread over 16 States in the country, with the sanctioned cost of projects at Rs. 6,248.16 crore and a sewage treatment capacity of 2,745.7 MLD created so far.

Amongst the sanctioned projects under NRCP, presently there are ten ongoing pollution abatement projects (excluding Ganga and its tributaries) for 9 rivers in 9 towns spread across 6 States at a sanctioned cost of Rs. 2,722.4 crore envisaging, inter alia, 732.60 MLD of sewage treatment capacity. State-wise detail of ongoing projects under NRCP is at **Annexure-I**.

State-wise details of pending projects under NRCP are at **Annexure-II**.

These projects are primarily executed and monitored by officers of the concerned departments of States. The officials in the Ministry visit the project sites and review the progress of the project with the officer concerned from the State Government/Implementing Agency.

Besides, in compliance of the orders of the National Green Tribunal (NGT) in Original Application No.673/2018 regarding rejuvenation of polluted river stretches in the country, States/UTs are required to implement approved action plans for restoration of the polluted stretches in their jurisdiction as identified by the CPCB and published in their 2018 report, within the stipulated timelines. As per the orders of the NGT, regular review of the implementation of action plans is undertaken in the States/UTs and also at the Central level.

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**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA  
UNSTARRED QUESTION NO.1603 TO BE ANSWERED ON THE 15<sup>TH</sup> DECEMBER, 2022  
REGARDING 'PROJECTS UNDER NRCP'**

State-wise details of ongoing projects under National River Conservation Plan  
(excluding Ganga and its tributaries)

<b>S.No.</b>	<b>Name of project</b>	<b>Sanctioned Cost (Rs crore)</b>	<b>STP Capacity (MLD)</b>
1	Pollution abatement of river Devika and Tawi at Udhampur town in J&K	186.74	13.60
2	Pollution abatement of river Mula-Mutha at Pune town in Maharashtra	990.26	396.00
3	Pollution abatement of river Tapi at Surat in Gujarat	971.25	250.00
4	Pollution abatement of river Nambul at Imphal in Manipur	97.72	17.00
5	Pollution abatement of river Rani Chu in Zone-III at Gangtok in Sikkim	94.66	3.25
6	Project for up gradation and rehabilitation work of river Rani Chu in Zone-I at Gangtok in Sikkim	95.36	0.00
7	Pollution Abatement of river Godavari at Rajamahendravaram in Andhra Pradesh (sanctioned in Mar'22)	88.43	50.00
8	Pollution Abatement of river Teesta at Mangan town in Sikkim (newly sanctioned in June'22)	91.94	1.00
9	Pollution Abatement of river Teesta at Chungthang town in Sikkim (newly sanctioned in Sept'22)	17.24	0.75
10	Pollution Abatement of river Rangit at Geyzing town in Sikkim (newly sanctioned in Sept'22)	88.80	1
<b>Total</b>		<b>2,722.4</b>	<b>732.6</b>

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.1603 TO BE ANSWERED ON THE 15<sup>TH</sup> DECEMBER, 2022 REGARDING 'PROJECTS UNDER NRCP'**

State-wise details of pending projects under National River Conservation Plan  
(excluding Ganga and its tributaries)

Sl. No.	State	Name of the project	Estimated Cost (in Rs crore)	Present status
1.	Manipur	Rejuvenation of Imphal-Manipur River and Faecal Sludge and Septage Management at 27 ULBs in Manipur	99.79	Third party appraisal completed. Under active consideration in the Ministry.
2.	Nagaland	Phase I on Faecal Sludge Treatment Plants (FSTPs) in 13 Urban Local Bodies of Nagaland	64.45	Third party appraisal completed. Under active consideration in the Ministry.
3.	Gujarat	Pollution abatement and conservation of river Mindhola (New South Zone), Surat	94.75	Third party appraisal underway.
4.	Jammu & Kashmir	Pollution abatement and conservation of river Jhelum in Chuntkul and Gaw Kadal	66.17	Third party appraisal underway.
5.	Goa	Pollution abatement and conservation of Zuari river	99.56	Third party appraisal underway.
6.	Tamil Nadu	Pollution abatement of river Cauvery and its tributaries (Nandanthai Vaazi Cauvery)	714.00	Third party appraisal underway.
7.	Maharashtra	Pollution abatement of Nag river at Nagpur	1,926	Approved by Cabinet Committee on Economic Affairs and waiting for Minutes of meeting.

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